

this project 23 States and 6 Central Drugs Laboratories have been strengthened through renovations, extensions and equipments.

5. Schedule M to the Drugs and Cosmetics Rules, 1945, pertaining to Good Manufacturing Practices was amended to make it at par with the International standards and it is mandatory for the manufacturers of drugs to comply with the requirements of this Schedule for quality control of the drugs manufactured by them.
6. Detailed guidelines have been issued to the State Governments to undertake focused surveillance over possible movement of spurious drugs.

#### **Implementation of Rajiv Arogya Sri Medical Scheme**

231. SHRIMATI T. RATNA BAI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government of Andhra Pradesh has requested to implement the Rajiv Arogya Sri Medical Scheme all over the country;
- (b) if so, the details thereof and the action taken thereon; and
- (c) if not, by when such scheme would be implemented all over India?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) No such proposal has been received from Government of Andhra Pradesh to implement Rajiv Arogyasri Medical Scheme all over the country.

#### **Treatment of swine flu**

232. SHRI DHARAM PAL SABHARWAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that cases of swine flu has increased during the last two months;
- (b) if so, how many cases, so far, have been reported in various States, State-wise;
- (c) whether adequate medicines are available in the country to combat this disease; and
- (d) if so, the details thereof and what other measures Government have taken or propose to take in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) and (b) Yes. In our country the first case was reported on 13th May, 2009. Since then there have been 109 laboratory confirmed cases of Influenza A H1N1 [swine]. State-wise list is given in the Statement. [Refer to Statement appended to USQ 204 Pt. (a) to (e).]

(c) and (d) Yes, Sir. There is adequate stock of medicines. Ten million capsules of Oseltamivir are in the national stockpile and an additional 6 million kept in banking arrangement with manufacturers.

Government of India took a series of actions. A comprehensive plan including guidelines and standard operating procedures were put in place. Travel advisory was issued to defer non essential travel to the affected countries. Entry screening of passengers started at 22 international airports and five international checkpoints. Community surveillance to detect clusters of influenza like illness is being done through Integrated Disease Surveillance Project. National Institute of Communicable Diseases, Delhi and National Institute of Virology, Pune are testing clinical samples. Sixteen additional laboratories have also started testing. There is adequate quantity of Oseltamivir, the drugs and protective equipments. License has been issued to three Indian manufacturers for importing seed virus to manufacture flu vaccine. Short term media plan has been implemented. Travel advisory, do's and don'ts and other pertinent information has been widely published to allay fear and avoid panic. Media is kept informed on daily basis. The pandemic preparedness and response calls for actions in sectors beyond health. National Disaster Management Authority has issued guidelines for such actions.

All States have been requested to gear up the State machinery and strengthen isolation facilities including critical care facilities at district level.

Government is fully geared up to deal with the situation.

#### **Special schemes for coir industry**

233. SHRI P. RAJEEVE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Government is contemplating any special scheme to ward off the crisis in the coir industry arising out of the global melt down; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI DINSHA J. PATEL): (a) and (b) The Government is implementing a Central Sector Scheme on 'Export Market Promotion' through Coir Board, a statutory body under the administrative control of this Ministry, for developing the exports of coir and coir products. The Government is not contemplating any special scheme to ward off the crisis in coir industry exclusively as a result of the global meltdown. Though the global meltdown began impacting the exports in general, during mid 2008-09, the export of coir products during the year 2008-09 was 1,94,791.08 MT valued at Rs. 634.17 crore which is about 4% higher in terms of quantity and 7% higher in terms of value as compared to the previous year, 2007-08. Exports of coir industry were not under affected by the global meltdown in 2008-2009, as such.

#### **Revival of MSMEs**

234. SHRI PRAVEEN RASHTRAPAL: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state: